

By E-Mail/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC.VII-03/2020/\_\_\_\_\_ /A**

From :- Shri Gautam Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati.

To, Shri Siddhartha Pratim Moitra  
Secretary  
Gauhati Hgh Court Legal Services Committee  
Guwahati

Dated Guwahati, the \_\_\_\_\_ March, 2021.

Sub:- Permission for LTC .

Ref:- Your Letter No. GHCLSC 10/2020/142 dated 09.03.2021.

Sir,

With reference to the above, I am directed to inform you that, you are allowed to avail LTC for the current block period of 2018-2021, during the summer holidays, to visit Port Blair and other nearby Islands along with your wife, son and daughter, by the shortest possible route, as per existing Rules.

Yours faithfully,

*Sd/-*

**REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII- NO. 03/2020/1599-1801/A 16/3/21**

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and to take necessary steps for allotment of budget for the LTC advance amount, as per Rules.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

*16/3/21*

**REGISTRAR (VIGILANCE)**

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